

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH,
JABALPUR**

Original Application No. 364 of 2005

Jabalpur, this the 20th day of April, 2005

Hon'ble Shri M.P. Singh, Vice Chairman
Hon'ble Shri Madan Mohan, Judicial Member

Arun Kumar Patel, aged 34 years,
Son of Shri Vishnoo Prasad Patel,
Occupation – Monument Attendant,
Presently posted at Chowsat Yogini Temple,
Bheraghat, Tehsil & Distt. Jabalpur,
R/o. Panchwati, P.S. Bheraghat,
Tehsil and Distt. Jabalpur (MP). Applicant

(By Advocate – Shri Sharique Khan on behalf of Shri S.K.P. Verma)

V e r s u s

1. Union of India, through the Secretary,
Archaeological Survey of India, New Delhi.
2. Director General, Archaeological Survey of
India, 10, Janpat, New Delhi-110011.
3. Superintending Archaeological Survey of India,
GTV Complex, B-Block, 2nd Floor, TT Nagar,
Bhopal.
4. Shri A.K. Mehta, Assistant Conservator,
Archaeological Survey of India,
Bhantalaiya Tiraha, Ghampur,
Infront of Vidyapet School, Ghampur,
Jabalpur (MP). Respondents

O R D E R (Oral)

By M.P. Singh, Vice Chairman –

The learned counsel for the applicant seeks permission to withdraw this Original Application. Permission is granted. Accordingly, this Original Application is dismissed as withdrawn.


(Madan Mohan)
Judicial Member
“SA”


(M.P. Singh)
Vice Chairman